

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5699
TO BE ANSWERED ON 26.07.2019

ORPHANAGES RUN/MANAGED BY THE PRIVATE/INDIVIDUALS/NGOs

5699. SHRI SU. THIRUNAVUKKARASAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government is providing any financial assistance to Orphanages being managed/run by the Private/Individuals/NGOs across the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has prescribed any policy and guidelines to run the orphanages by Private/ Individuals/NGOs;
- (d) if so, the details thereof;
- (e) the total number of orphanages being run by private/individuals/NGOs across the country particularly in Tamil Nadu; and
- (f) the total amount provided to these orphanages during the last three years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (d): The Ministry of Women and Child Development is implementing a centrally sponsored scheme i.e. "Child protection Services (CPS)" (erstwhile Integrated Child Protection Scheme) for providing financial assistance to State Governments/UT Administrations, with the objective to create a safe and secure environment for overall development of children in need of care and protection, which includes orphan/abandoned/surrendered children. Under CPS, financial assistance is provided to State Governments /UT Administrations for setting up and managing Child Care Institutions (CCIs) including Specialised Adoption Agencies (SAAs) by themselves or in association with Voluntary Organisations/Non-Governmental Organisations (NGOs).
- (e) & (f): The total number of Children Homes including SAAs being run by NGOs across the country including Tamil Nadu supported under CPS is at **Annexure-I** and the details of funds released under CPS for institutional care (including SAAs), non-institutional care and service delivery set up is at **Annexure-II**.

Annexure referred to in reply to part (e) & (f) of the Lok Sabha Unstarred Question No.5699 for 26.07.2019 raised by Shri SU Thirunavukkarasar regarding “ Orphanages run/managed by the private/individuals/NGOs”.

Details of Children Homes including SAAs run by NGOs

S. No.	State/UT	Children Home	SAAs
1	Andhra Pradesh	0	0
2	Arunachal Pradesh	3	1
3	Assam	27	23
4	Bihar	10	13
5	Chhattisgarh	37	12
6	Goa	22	2
7	Gujarat	18	4
8	Haryana	17	6
9	Himachal Pradesh	22	1
10	Jammu and Kashmir	8	0
11	Jharkhand	23	15
12	Karnataka	8	19
13	Kerala	1	12
14	Madhya Pradesh	40	26
15	Maharashtra	33	13
16	Manipur	36	4
17	Meghalaya	18	3
18	Mizoram	17	4
19	Nagaland	25	4
20	Odisha	86	20
21	Punjab	0	0
22	Rajasthan	45	24
23	Sikkim	6	4
24	Tamil Nadu	145	20
25	Tripura	10	3
26	Uttar Pradesh	24	7
27	Uttarakhand	2	0
28	West Bengal	46	24
29	Telangana	0	0
30	Andaman & Nicobar	1	0
31	Chandigarh	0	0
32	Dadra and Nagar Haveli	0	0
33	Daman and Diu	0	0
34	Lakshadweep	0	0
35	National Capital Territory of Delhi	8	3
36	Puducherry	20	2
	Total	758	269

Annexure referred to in reply to part (e) & (f) of the Lok Sabha Unstarred Question No. 5699 for 26.07.2019 raised by Shri SU Thirunavukkarasar regarding "Orphanages run/managed by the private/individuals/NGOs".

Details of grants released to the States/UTs for the last three years and current year under Child Protection Services [CPS]					
Sl. No.	Name of the State	Amount released as on 18.07.2019 [Rupees in Lakhs]			
		2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	110.74	1469.88	1870.01	1171.64
2	Arunachal Pradesh	52.29	643.71	37.63	604.11
3	Assam	413.64	2932.68	3379.63	2115.81
4	Bihar	2787.92	541.56	2621.87	1266.18
5	Chattisgarh	527.77	3181.97	2151.01	1489.08
6	Goa	36.83	728.53	16.03	0.00
7	Gujarat	769.95	590.11	2251.55	1352.86
8	Haryana	0.00	1858.22	1387.60	947.41
9	Himachal Pradesh	2345.48	1835.01	1342.64	1033.80
10	Jammu & Kashmir	43.12	807.48	2106.94	1211.84
11	Jharkhand	840.11	1714.57	1480.26	1059.80
12	Karnataka	3720.80	3272.45	4022.56	1973.64
13	Kerala	260.50	1849.45	1263.77	754.30
14	Madhya Pradesh	2503.88	3262.77	2959.23	2077.66
15	Maharashtra	2272.33	608.15	3156.52	1672.15
16	Manipur	241.34	1886.33	3866.99	1311.97
17	Meghalaya	2060.33	1846.60	2254.51	1177.80
18	Mizoram	1949.55	1917.51	2042.28	986.32
19	Nagaland	1350.37	1457.45	1787.12	1168.17
20	Orissa	1089.22	2599.30	4352.44	1907.18
21	Punjab	581.67	143.24	1244.17	712.89
22	Rajasthan	0.00	4752.30	3584.72	1960.79
23	Sikkim	601.18	662.76	379.25	457.95
24	Tamil Nadu	13039.37	2013.12	7895.14	3031.96
25	Telangana	195.64	894.82	1329.23	1259.42
26	Tripura	676.04	446.81	885.77	596.09
27	Uttar Pradesh	3207.19	1830.67	7834.39	2897.00
28	Uttarakhand	15.54	907.57	1344.40	901.76
29	West Bengal	6763.87	5073.56	2372.13	1741.44
30	Andaman & Nicobar Island	36.88	31.66	218.85	254.31
31	Chandigarh	245.44	194.32	577.58	227.59
32	Dadra & Nagar Haveli	177.59	24.82	11.24	137.23
33	Daman & Diu	126.42	21.89	18.42	141.79
34	Delhi	978.64	354.33	1007.39	666.42
35	Lakshadweep	0.00	-	0.00	0.00
36	Puducherry	826.33	114.35	398.43	444.09
Total		50847.97	52469.95	73451.70	40712.45